

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 247/2023 In C.P. (IB)/230(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Assets Care and Reconstruction
Enterprise Limited
V/s
Dharmesh Jain
IN THE MATTER OF
Altico Capital India Ltd.
V/s
Dharmesh Jain**

Section: 60(5) U/s 95 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.247/2023: - Adv. Nimay Dave appeared for the Petitioner/Applicant through VC. Adv. Nausher Kohli a/w Adv. Mrunali Lanjewar appeared for the Respondent. Counsel for the parties stated that some more time is required to settle the matter. List this matter on **27.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)